

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.433/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

| Name of the Company | | Jai Balaji Industries LtdVs- Purulia Metal Casting Pvt. Ltd. | | |
|---------------------|--|--|------------------------|---------------------|
| Under Section | | 9 IBC | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

Mr. Manjo Pahutuis, Advocale Jor Ille Mr. Raychree Kajaria, Advocale Jor Ille Mr. Sonia, Sharma, Advocale Jorgendieliss Mr. Sonia, Sharma, Advocale Jorgendieliss

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ORDER

Ld. Counsel for the petitioner has made a request that further time may be given for filing bank's certificate. Prayer is allowed. Bank's certificate may be filed within 15 days.

List on 07/11/2017.

Sd

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)